

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2957

ANSWERED ON:14.03.2013

CONSERVATION OF WATER

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Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government is considering to give a push to conservation of water as well as to the project for renovation and repair of water structures;
- (b) if so, whether the Government proposes to make it mandatory to harvest rain water in the country, if so, the details thereof and if not, the reasons therefor;
- (c) the percentage of rain water that is harvested in the country presently, State/UT-wise; and
- (d) whether the Government has any scheme to promote rain water harvesting in the country, if so, the details thereof including funds allocated and spent, State/UT-wise?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) The Ministry of Water Resources has a scheme of Repair, Renovation & Restoration (RRR) of water bodies with the objective of comprehensive development of water bodies, ground water recharge, increase in storage capacity of water bodies, increase in availability of drinking water, improvement in agriculture & horticulture activities. In addition, the Central Government supplements the efforts of State Governments for augmentation, conservation and efficient management of water resources by way of technical and financial support through various schemes such as Accelerated Irrigation Benefits Programme; Command Area Development and Water Management.
- (b) Roof top rain water harvesting has been made mandatory in the States/ Union Territories of Andhra Pradesh, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Nagaland, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Chandigarh, Daman & Diu, NCT Delhi and Puducherry. In UT of Andaman & Nicobar, roof top rain water harvesting has been made mandatory in Port Blair Town. In Jharkhand, roof top rain water harvesting has been made mandatory in Ranchi urban area. Besides, Central Ground Water Authority has issued advisories to Chief Secretaries/ Administrators of all the States/ Union Territories and Ministry of Urban Development for adopting rain water harvesting/ artificial recharge measures on all the Government buildings.
- (c) State wise details regarding rainwater harvesting done annually are not maintained.
- (d) Under the Central Sector Scheme of 'Ground Water Management & Regulation', demonstrative artificial recharge and rain water harvesting projects were implemented during Xth Plan with an objective to encouraging State Governments to undertake such projects in similar hydrogeological environments. Projects costing Rs.99.87 crore were sanctioned to different States, out of which Rs. 79.43 crore have been released up to 28.02.2013. State wise details are given in Annexure.